NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/13	TP 45/16	For Hearing		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Tyálli	lespondents	Typellu.
	Jol A. Murali J. Sorgar Association		,
	J. Sagai Asocialis 9663209218	<u>ORDER</u>	

No representation for Petitioner. Counsel for Respondent is present. Matter is listed today for arguments. Petitioner Counsel is also called absent. List it on 24/11/2017 and no adjournment will be given.

Member (T)

Member (J)